

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1623
ANSWERED ON:16.12.2013
WILDLIFE PROTECTION ACT
Punia Shri P.L.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to amend the Wildlife (Protection) Act, 1972;
- (b) if so, whether the Government has any proposal for inclusion of stray animals in the wildlife category;
- (c) if so, the details thereof along with the basis of its inclusion in the said category; and
- (d) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) Yes, Sir. Amendment in the Wild Life (Protection) Act, 1972 has been proposed.
- (b) No, Sir.
- (c) Does not arise in view of (b) above.
- (d) The Wild Life (Protection) Amendment Bill, 2013 has been introduced in the Rajya Sabha on 5th August 2013. No specific time frame can be attributed for passage of the Bill.